

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1530
ANSWERED ON:07. 3.2001
INCREASING GENERATION OF NUCLEAR POWER
B.K. PARTHASARATHI;BASUDEB ACHARIA

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the total power generated through nuclear energy, statewise;
- (b) whether any plan has been prepared to increase the generation of nuclear power in the next 20 years;
- (c) if so, the details thereof including the sites identified for setting up of nuclear power plants, state-wise; and
- (d) the manner in which the Government propose to compensate the population to be affected by the setting up of the plants?

Answer

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (SMT. VASUNDHARA RAJE)

- (a) the details of total nuclear power generation in the country, Statewise are given below :

Units Capacity	(Rating) State	Total	Location,
TAPS-1&2	(2X160 MWe)	320 MWe	Tarapur, Maharashtra
RAPS-1	(1X100 MWe)	100 MWe	Rawatbhata, Rajasthan
RAPS-2	(1X200 MWe)	200 MWe	- do -
RAPS-3&4	(2X220 MWe)	440 MWe	- do -
MAPS-1&2	(2X170 MWe)	340 MWe	Kalpakkam, Tamil Nadu
NAPS-1&2	(2X220 MWe)	440 MWe	Narora, U.P
KAPS-1&2	(2X220 MWe)	440 MWe	Kakrapar, Gujarat
Kaiga-1&2	(2x220 MWe)	440 MWe	Kaiga, Karnataka
Total		2720 MWe	

- (b) Vision 2020 of Department of Atomic Energy (DAE) aims at & setting up of about 20000 MWe of nuclear power capacity

(c) by the year 2020 AD. The present nuclear power capacity in the country is 2720 MWe. Proposal for nuclear power development in the Ninth Five Year Plan include commencement of 2x500 MWe plant at Tarapur (TAPP-3&4) and additional 2x220 MWe Unit at Kaiga (Kaiga-3&4), besides commissioning of the Detailed Project Report

(DPR) for the 2x1000 MWe Nuclear Power Station at Kudankulam in Tamil Nadu with Russian Assistance and the commencement of work on the Prototype Fast Breeder Reactor (PFBR) of 1x500 MWe towards the end of the 9th Plan. Further, as per the present plans, two projects viz. Kaiga-5&6 (2x220 MWe) and RAPP-5&6 (2X500 MWe) are planned to be commenced during 10th Plan period subject to availability of financial resources.

(d) In order to compensate the population that is affected by the setting up of the plants, the present policy of the Government is that the concerned State Government would propose the compensation package along with its plan of implementation to the Central Government. The required funds would be provided by the Central Government and the concerned State Government would implement the plan of compensation.